

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

COARM:

(IB)-35(ND)/17

**PRESENT: DR. V.K. SUBBURAJ**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2019**

**NAME OF THE COMPANY: M/s. Helpline Hospitality Pvt.Ltd.**


**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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<b>Present:</b>	Mr. Arunesh Sharma for Mr. Harpreet Singh Advocate for the Petitioner Mr. Dhrubajit Saikia & Mr. Kushal Bansal Advocate for the Liquidator			
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**ORDER**

CA-840/2018 is listed for disposal. However, both the counsels prayer for adjournment. At their request adjourned to 14<sup>th</sup> March, 2019.



**(V.K. Subburaj)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**